

CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 289/2001

dt. 17th Aug, 2007

Coram: Hon'ble Mr. Justice Ashok C. Agarwal -Chairman
Hon'ble Mr. G.C. Srivastava -Member (A)

Shri Arun Yashwant Sane,
aged about 61 years,
Retd. from M.T.N.L., Mumbai,
Residing at 151, Yash Kamal,
Sector-III, Charkop, Kandivali,
Mumbai - 400 067.

(By Advocate Shri S.S. Karkera)

- Applicant

Versus

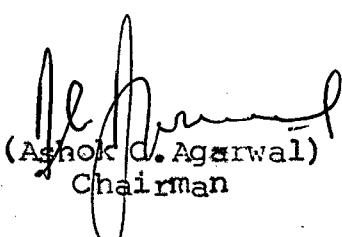
1. Union of India
through the Director General,
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi.
2. The Chief General Manager,
Maharashtra Telecom Circle, Fountain,
Telecom Building-II, 8th Floor,
M.G. Road, Fountain, Mumbai - 400 001. - Respondents

ORAL ORDER

Per: Shri Justice Ashok C. Agarwal - Chairman

Shri S.S. Karkera, appearing on behalf of the applicant
makes a prayer for withdrawal of the O.A. as his client
wishes to make representation. Prayer made is granted.
No order as to costs.

G.C. Srivastava
(G.C. Srivastava)
Member (A)


(Ashok C. Agarwal)
Chairman

dt. 17/8/01
order/Judgement despatched
to applicant/respondent(s)
on 3/9/01

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